ट्रक चैसिसों की सप्लाई

#806. श्री राजनाथ सोनकर शास्त्री:
नया उद्योग मन्त्री यह बताने की कृपा
करेंगे कि:

- (क) पिछले तीन सालों में टेलको (टी॰ इ॰ एल॰ सी॰ ग्री॰) ने कितने चेसिसों का निर्माण किया, उनमें से निर्यात किए गए भीर देश में सप्लाई किये गये;
- (ख) उपर्युक्त ग्रविष में कितने ट्रक चैसिस बुक किये गये भीर बयाने के तौर पर कितनी घन राशि प्राप्त हुई; भीर
- (ग) प्रतीक्षा सूची के लोगों को ट्रक चैसिस कब तक सप्लाई होने की सम्भावना है ग्रीर चैसिस का मूल्य उनसे किस तारीख़ के ग्राघार पर वसूल किया जायेगा।

उद्योग तथा इस्पात और खान मन्त्री (श्री नारायण दत्त तिवारी): (क) मै० टेल्कों द्वारा बताये गये ब्योरे निम्नलिखित हैं:—

वर्षं	निर्मित ट्रक चैसिस	बस व ट्रक चैसिसों का निर्यात
1979-	30 21257	35 2 9
1980-8	27089	3100
1981-8	33603	3000
1981-8	33603	3000

(ख) निर्माताश्रों द्वारा दी गई जान-कारी के श्रनुसार ट्रक चैसिसों की प्रतीक्षा सूची निम्न प्रकार थी:—

1-4-1980	94,061
1-4-198	1,38,780
1-2-1982	1,40,841

कम्पनी ने बताया है कि 28 फरवरी, 1982 तक लगभग 50 करोड़ रुपये का कुल डिपाजिट इकट्ठा किया गया था। (ग) उत्पादन बढ़ने के कारण चैसिसों की उपलब्धता में पहले ही सुधार हो गया है। चैसिसों की मांग भी कुछ घट गई प्रतीत होती है। कम्पनी ने बताया है कि लम्बित पड़े हुए पिछले ग्राडंरों को कम किया जा रहा है भीर इसके बाद बुकिंग के एक वर्ष के भन्दर चैसिसों की डिलीवरी की जाने की सम्माबना है।

चैसिस की सुपुर्दगी के दिन जो मूल्य चल रहा होता है ग्राहक के लिए वहीं मूल्य भदा करना श्रपेक्षित है।

Removing Constraints in Industrial Production

*807. SHRIMATI JAYANTI PATNAIK: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the proposal to take steps to remove constraints in industrial production is under consideration of Government;
- (b) if so, the steps proposed to be taken in this regard;
- (c) whether the sick units of industrial backward areas are proposed to be given priority while taking the above proposal into consideration; and
- (d) when the above steps are going to be taken?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Government have already taken several steps to remove constraints in industrial production. Following the declaration of 1982 as "Productivity Year", some further measures are contemplated. These relate to removal of production constraints, re-definition of production priorities an encouragement of sectorally inter-related production.

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- (c) These are not inter-related.
- (d) The details of the measures are likely to be announced very shortly.

Mat Sector in Coir Industry

- SUSEELA *808. SHRIMATI GOPALAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the Coir Board has passed a unanimous resolution requesting Government of India to refrain from mechanising the Mat Sector in Coir Industry considering the unemployment that would be created by such mechanisation; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT I IWARI): (a) Yes, Sir.

(b) Government is fully seized of the employment implications of mechanising the Mat Sector in Coir Industry which will be kept in view during the evolution of Government's policy in this regard.

Surrender by M. N. F. Members

- *809. SHRITARIQ ANWAR Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that several members of outlawed Mizo National Front are ready to surrender provided they are assured of lenient treatment:
- (b) whether any such offer has been received from M. N. F.; and
- (c) if so, whether Government have given any assurance in this regard ?

THE MINISTER OF STATE IN MINISTRY THE OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). Government's policy has been to give sympathetic treatment to underground personnel who come overground voluntarily and give up the path of violence. They are also given all help to rehabilitate themselves properly and return to the normal peaceful life and take their due place in society. The U.P. Government has schemes for gainful employment and economic rehbilitation of such persons.

Since 20th January, 1982, MNF personnel have already surrendered to authorities.

Complaints from various states about non-availability of cement

- SHRIMATI *****810. PRAMILA DANDAVATE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have received any complaints from citizens and corporate bodies for non-availability of cement from various States from the cement quota allotted to them;
- Government (b) whether have enquired into these complaints; and
 - (c) if so, with what results?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): A few complaints/requests from corporate bodies and individuals in regard to inadequate availability of cement from the State Governments/Union Territories administrations were received. These were forwarded to the respective State Governments for necessary action. Within the overall availability cement, wherever possible, additional allocations were made available to the States/Union Territories administrations.